| Annexure-6 |  |  |  |  |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Name of the Corporate Debtor |  |  |  | CIRCAR JUTE MILLS (P) LTD |  |  |  | Date of Commecement of CIRP |  |  |  | 04.04.2022 |  |
| List of Creditors as on 01-07-2024 |  |  |  |  |  |  |  |  |  |  |  |  |  |
| List of operational creditors (Employees) |  |  |  |  |  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |  |  |  | Amount in Rs. |  |
| SI.No | Name of the Authorised Representative, if any | Name of creditor | Details of claim received |  | Details of claim admitted |  |  |  | Amount of contingen t claim | Amount of any mutual dues, that may be set- | Amount of claim under verificati on | Amount of claim not admitted | Remarks, if any |
|  |  |  | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | \% of voting share in CoC |  |  |  |  |  |
| Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | NAP |

Kurapati Singarayya Chowdary
Resolution Professional
In the matter of Circar Jute Mills (P) Ltd
Date: 01-07-2024

